

## **WEDNESDAY, 16 FEBRUARY, 2011**

**No.17**

### **SUMMONING OF THE THIRTEENTH SESSION, 2011 OF THE FIFTH LEGISLATIVE ASSEMBLY**

The Governor of Goa by his order dated 15 February, 2011 has summoned the Legislative Assembly of the State of Goa to commence its Thirteenth Session, 2011 from **16 MARCH, 2011**.

**No.18**

### **CALENDAR OF SITTINGS**

The Thirteenth Session, 2011 of the Fifth Legislative Assembly of the State of Goa will have 17 sittings on the following days:

- (1) Wednesday, 16 March, 2011
- (2) Thursday, 17 March, 2011
- (3) Friday, 18 March, 2011
- (4) Monday, 21 March, 2011
- (5) Tuesday, 22 March, 2011
- (6) Wednesday, 23 March, 2011
- (7) Thursday, 24 March, 2011
- (8) Friday, 25 March, 2011
- (9) Monday, 28 March, 2011
- (10) Tuesday, 29 March, 2011
- (11) Wednesday, 30 March, 2011
- (12) Thursday, 31 March, 2011
- (13) Friday, 01 April, 2011
- (14) Tuesday, 05 April, 2011
- (15) Wednesday, 06 April, 2011
- (16) Thursday, 07 April, 2011
- (17) Friday, 08 April, 2011

**No.19****TIMING OF SITTINGS**

(1) The timings of the sittings of the House on all days will be as follows:

- (i) **Commencement** : **11 30 AM**
- (ii) **Lunch Break** : **1 00 PM to 2 30 PM**
- (iii) **Tea Break** : **4 00 PM to 4 30 PM**
- (iv) **Adjournment for the day or *sine die*** : **6 00 PM**  
**or at the conclusion of the business for the day, whichever is earlier.**

(2) The House may alter the above timings by a motion. As at present, the House will not sit on Saturdays, Sundays and Public Holidays.

**No.20****BALLOT OF STARRED AND UNSTARRED QUESTIONS**

The following shall be the schedule for receipt of notices and holding of ballot of notices of Starred and Unstarred Questions during the Thirteenth Session, 2011 of the Fifth Goa Legislative Assembly:

<b>Date of Answer</b>	<b>Last date for tabling Question (Starred &amp; Unstarred)</b>	<b>Department concerned</b>	<b>Chief Minister/Minister concerned</b>
<b><u>Wednesday</u></b> 16/3/2011 23/3/2011 30/3/2011 06/4/2011	21/2/2011 28/2/2011 07/3/2011 11/3/2011 <b>(upto 5 00 PM)</b>	Personnel ARD GAD Non-Conventional Energy Resources, Evacuee Property, Arts & Culture and Museums.	Chief Minister (Shri Digambar Kamat)
		Civil Supplies, Consumer Affairs and Factories & Boilers.	Minister for Revenue (Shri Jose Philip D'Souza)

		Water Resources, Forest and Legal Metrology	Minister for Water Resources. (Shri Filipe Neri Rodrigues)
		Tourism, Housing, Housing Board and Captain of Ports.	Minister for Tourism (Shri Nilkanth Halarnkar)
<b>Thursday</b> 17/3/2011 24/3/2011 31/3/2011 07/4/2011	22/2/2011	Public Grievances	Chief Minister
	01/3/2011	Vigilance, Information & Publicity, ,	(Shri Digambar Kamat)
	08/3/2011	Home, Women & Child Development	Minister for Home (Shri Ravi S. Naik)
	14/3/2011 <b>(upto 5 00 PM)</b>	Public Works Department, Science & Technology	Minister for Public Works Department (Shri Churchill Alemao)
		Transport including Airports, Social Welfare and River Navigation.	Minister for Transport. (Shri Ramkrishna Dhavalikar)
<b>Friday</b> 18/3/2011 25/3/2011 01/4/2011 08/4/2011	23/2/2011	Finance, Planning & Statistics, Official Language and Gazetters.	Chief Minister (Shri Digambar Kamat)
	02/3/2011	Education, Technical Education and Archives & Archaeology.	Minister for Education (Shri Atanasio Monserrate)
	09/3/2011	Health, Craftsmen Training and Agriculture	Minister for Health (Shri Vishwajit Rane)
	15/3/2011 <b>(upto 5 00 PM)</b>	Urban Development, Fisheries and Labour & Employment.	Minister for Urban Development (Shri Joaquim Alemao)

<b>Monday</b> 21/3/2011 28/3/2011	24/2/2011 03/3/2011 <b>(upto 5 00 PM)</b>	Law, Election, Judiciary, Legislative Affairs and Information Technology.	Chief Minister (Shri Digambar Kamat)
		Panchayati Raj, Provedoria and Sports & Youth Affairs	Minister for Panchayati Raj (Shri Manohar Azgaonkar)
		Power, Environment and Printing & Stationery.	(Shri Aleixo Sequeira) Minister for Power
<b>Tuesday</b> 22/3/2011 29/3/2011 05/4/2011	25/2/2011 04/3/2011 10/3/2011 <b>(upto 5 00 PM)</b>	Industries, Trade & Commerce, Mines, Town & Country Planning	Chief Minister (Shri Digambar Kamat)
		Revenue	Minister for Revenue (Shri Jose Philip D'Souza)
		Rural Development Agency	Minister for public Works Department (Shri Churchill Alemao)
		Animal Husbandry and Co-operation	Minister fro Home (Shri Ravi S.Naik)

**No.21****NOTICES FOR ZERO HOUR**

Members are informed that the notices for making brief mentions on matters of urgent public importance during Zero Hour will have to be given by 10 00 AM on the day on which the brief mentions are required to be made.

**No.22****MANNER OF TABLING NOTICES**

Members are requested to deposit all notices of Questions, Calling Attentions, Zero Hour Mentions etc., in the **Notice Box** kept in the Secretary's

room of the Legislature Secretariat Building, Porvorim, Goa within the prescribed time. They are requested not to leave the notices with the Officers of the Assembly Secretariat. Only notices deposited in the **Notice Box** will be treated as valid.

**No.23**

**PROGRAMME FOR RECEIPT AND BALLOT OF NOTICES OF PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

Business relating to Private Members' Bills and Resolutions will be transacted on 18 March, 25 March, 01 April and 08 April, 2011 after the Government business. The last date for receipt of notices of Private Members' Bills and Resolutions and the dates for holding ballot of these notices will be as under:

Sl.No.	Date of sitting for Private Members' Business	Last date for receipt of Private Members' Bills and Resolutions	Date for holding Ballot
1.	18/3/2011	03/3/2011	04/3/2011
	25/3/2011	10/3/2011	11/3/2011
	01/4/2011	17/3/2011	18/3/2011
	08/4/2011	24/3/2011	25/3/2011

**PORVORIM, GOA  
16 FEBRUARY, 2011**

**N.B. SUBHEDAR  
FOR SECRETARY**